

Annexure - 2

Name of Corporate Debtor: **Vikas Procon Private Limited**: Date of Commencement of CIRP: **19.04.2023**: List of Creditors as on: **28.02.2024**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Mukeshkumar Radhakishan Sadani	14-07-2023	1,288,000.00	0.00	Advances	NA	No	0.00%	-	-	1,288,000.00	0.00	
2	Avnish Arunkumar Somani	14-07-2023	16,853,884.00	0.00	Advances	NA	No	0.00%	-	-	16,853,884.00	0.00	
3	Anurodh Arunkumar Somani	14-07-2023	16,717,232.00	0.00	Advances	NA	No	0.00%	-	-	16,717,232.00	0.00	
4	Pradipkumar Pawankumar Agarwal	14-07-2023	2,588,899.00	1,300,000.00	Advances	NA	No	1.40%	-	-	1,288,899.00	0.00	
5	Jay Ambe Textile	14-07-2023	2,826,093.00	500,000.00	Advances	NA	No	0.54%	-	-	2,326,093.00	0.00	
6	Raju ratanlal gupta	14-07-2023	3,207,474.00	150,000.00	Advances	NA	No	0.16%	-	-	3,057,474.00	0.00	
7	Amit Kumar Rungta	09-06-2023	2,612,500.00	2,612,500.00	Advances	NA	No	2.81%			0.00	0.00	
8	Parvesh Govindbhai Hirpara & Yogesh Ponkia	19-08-2023	4,000,000.00	0.00	Advances	NA	No	0.00%	-	-	4,000,000.00	0.00	Revised claim form file after 90 days, therefore claim not admitted, further creditors have filed I.A. 3991 of 2023 before Hon'ble NCLT Mumbai and got disposed off.
9	Santosh Kumar Ramgopal Saraf	01-11-2023	4,005,234.00	1,147,200.00	Mutual Understanding agreements - for purchase of shops	NA	No	1.23%	-	-	2,858,034.00	0.00	Dealy condoned by Hon'ble NCLT Mumbai Bench, however as no documents received for interest claim, interest claim amount is rejected.
	Total		54,099,316.00	5,709,700.00	-	-	-	6.15%	0.00	0.00	48,389,616.00	0.00	